

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 239
ANSWERED ON 15/09/2020

IMPLEMENTATION OF MGNREGS DURING COVID-19 PANDEMIC

239. SHRIMATI PRAMILA BISOYI:
SHRI D.K.SURESH:
PROF. SAUGATA RAY:
P.C. GADDIGOUDAR:
ADV. A.M. ARIFF:
SHRI PINAKI MISRA:
SHRI KODIKUNNIL SURESH:
SHRI ANTO ANTONY:
SHRI V.K.SREEKANDAN:
ADV. ADOOR PRAKASH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds released and spent under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) along with the number of migrant labourers/ family registered and provided job since April, 2020, State-wise;
- (b) whether the Government is planning to increase the number of work days from 100 to 200 and the wage rate as well as inclusion of more items of work under MGNREGS in view of loss of livelihood due to the Covid-19 pandemic and if so, the details thereof;
- (c) the details of the expenditure as wages for MGNREGS for the financial years 2018-19, 2019-20 and 2020-21 (from April 2020 to August 2020), State-wise;
- (d) the details of the numbers of households and persondays utilised under MGNREGS between March-September 2020 as compared to the corresponding period in 2019, State/UT-wise;
- (e) the details of wage rates under MGNREGS, as compared to the State minimum wage rates, State/UT-wise;
- (f) whether the Government is intending to consider any special allowance to workers under MGNREGS and extension of the scheme to urban areas so as to cover workers in cities and if so the details thereof; and
- (g) whether during the time of lockdown the employment provided under MGNREGS was far below than before the lockdown and many State Governments have reported that they have not received the allocation of fund under MGNREGS, if so, the details thereof and the reaction of the Government thereto?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): Mahatma Gandhi NREGS is a demand driven wage employment scheme. Every adult member of a household in a rural area, having job card (as per Mahatma Gandhi NREG Act), is eligible for a demand for a job under the scheme. There is no provision to register a Job card

holder categorised as migrant labourers/ family in the job card in the scheme. A job card can be issued to a migrant labour/family as per the provision of the Act against a demand by the migrant labour/family. A total of 86,81,928 new job card during the current FY so far has been issued as compared to 64,95,823 new job card issued during the FY 2019-20. State-wise fund released/spent under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from April 2020 to August, 2020 is at **Annexure-I**.

(b): No, Sir. So far as enhancement of guaranteed days of employment is concerned, the Mahatma Gandhi NREGA envisages for providing 100 days of guaranteed wage employment in a financial year to each household in rural areas whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas. As per Section 3(4) of the Mahatma Gandhi NREG Act, 2005, the State Governments may make provisions for providing additional days beyond the period guaranteed under the Act from their own funds.

(c): State-wise release/expenditure under wage for Mahatma Gandhi NREGS for financial years 2018-19, 2019-20 and 2020-21 (from April 2020 to August 2020 is at **Annexure-II**.

(d): The details of household provided employment is at **Annexure-III(a)** and the details of persondays generated is at **Annexure-III(b)** between March-August 2020 and corresponding period in 2019.

(e): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), the Central Government may, by notification, specify the wage rate for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every year based on change in Consumer Price Index for Agricultural Labour (CPI-AL) . The wage rate is made applicable from 1st April of each Financial Year. However, each State/UT can provide wage over and above the wage-rate notified by the Central Government. The wage rate for the States/UTs for the Financial Year 2020-21, notified on 23rd March, 2020 is at **annexure-IV**.

The wage rate under Mahatma Gandhi NREGA is fixed in pursuance of section 6(1) of the Act. This department does not maintain minimum wage rate of different State centrally.

(f): No Sir.

(g): The Central Government, with active support of the State Governments, has so far been able to meet the demands of works with adequate funding. During current financial year, as on 10.09.2020, the Ministry has released Rs. 60,44,098.23 lakh till now to the States & UTs for implementation of Scheme. The details of the comparison of personday generated during the period between 2019 and 2020 is given below:

Employment Provided			
Months	2019	2020	Increase
April	273940403	141308625	-48%
May	369515900	568693697	54%
June	321428565	640708960	99%
July	194174791	391630385	102%
August	153052762	238976142	56%

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No.239 dated 15.09.2020

Central funds released to Mahatma Gandhi NREGA States during 2020-21			
(As on April, 2020 to Aug, 2020) (Rs. in Lakh)			
S.No	States/UTs	Total released (Wage, Material & Admin. component)	Total Expenditure
1	Andhra Pradesh	701966.37	660761.9
2	Arunachal Pradesh	19746.12	27241.93
3	Assam	105698.58	67811.3
4	Bihar	399250.6	352518.2
5	Chhattisgarh	243828.05	222625.3
6	Goa	91.34	105.14
7	Gujarat	96885.14	78623.67
8	Haryana	32021.93	24017.06
9	Himachal Pradesh	52293.32	40203.98
10	Jammu & Kashmir	44111.04	59093.77
11	Jharkhand	167695.95	91139.34
12	Karnataka	324829.67	266000.7
13	Kerala	177978.55	141185.8
14	Madhya Pradesh	420734.17	372348.5
15	Maharashtra	96443.35	78814.13
16	Manipur	73756.92	59001.29
17	Meghalaya	66294.54	62752.83
18	Mizoram	32062.87	27427.8
19	Nagaland	32758.62	14764.27
20	Odisha	271910.2	230948.7
21	Punjab	57043.88	43675.46
22	Rajasthan	484800.84	543786.2
23	Sikkim	4686.15	4443.99
24	Tamil Nadu	367223.42	339267.7
25	Telangana	235662.88	252302.9
26	Tripura	61855.85	45136.16
27	Uttar Pradesh	634961.48	612831
28	Uttarakhand	43138.69	29736.05
29	West Bengal	618691.23	543006.2
30	Andaman & Nicobar	348.89	418.75
31	Puducherry	1829.28	1772.45
Total		5870600	5293764

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No.239 dated 15.09.2020

Central funds released to Mahatma Gandhi NREGA States during 2018-19 to 2020-21 (from April 2020, to Aug, 2020)				
S.No	States/UTs	FY 2018-19	FY 2019-20	FY 2020-21 (from April 2020, to Aug, 2020)
		Actual Release under NeFMS (Wage Only) (Rs. in lakh)		
1	2	3	4	5
1	Andhra Pradesh	442990.67	440386.91	511966.37
2	Arunachal Pradesh	wage expenditure was booked through material head	wage expenditure was booked through material head	8207.53
3	Assam	92618.24	118789.53	73924.95
4	Bihar	210093.80	219418.51	251802.33
5	Chhattisgarh	241277.92	188143.58	215699.82
7	Gujarat	73603.19	53706.37	74196.18
8	Haryana	21675.43	23543.94	28919.09
9	Himachal Pradesh	52915.23	40582.00	37294.28
10	Jammu & Kashmir	wage expenditure was booked through material head	wage expenditure was booked through material head	9928.38
11	Jharkhand	97075.34	90756.83	91998.68
12	Karnataka	180726.64	260747.36	242667.12
13	Kerala	203731.44	315288.42	127896.02
14	Madhya Pradesh	299772.07	338877.29	316682.75
15	Maharashtra	145557.96	104542.59	74640.85
16	Meghalaya	56827.31	60048.03	44488.51
17	Mizoram	34548.74	46244.61	27591.47
18	Odisha	156992.76	154930.28	192018.85
19	Punjab	46046.82	55858.19	41932.81
20	Rajasthan	378724.33	488928.38	452256.91
21	Sikkim	6941.31	5512.47	3907.77
22	Tamil Nadu	374681.74	440853.17	300647.87
23	Telangana	183259.38	166759.07	204912.23
24	Tripura	39416.56	57049.47	40477.77
25	Uttar Pradesh	409307.93	411445.61	446105.18
26	Uttarakhand	41439.95	29204.79	34112.01
27	West Bengal	547713.80	589092.57	516907.91
28	Puducherry	1391.00	1342.68	1689.40
Total		4339329.56	4702052.64	4372873.05

Annexure-III (a)

State/ UT wise Households utilised data:

Month	Households provided Employment											
	March		April		May		June		July		August	
	2019	2020	2019	2020	2019	2020	2019	2020	2019	2020	2019	2020
ANDHRA PRADESH	2649 850	2673 792	2539 813	2130 236	3069 685	3614 193	2674 320	3930 516	1448 960	2641 979	5936 77	1024 653
ARUNACHAL PRADESH	3475 9	3322 6	3924	3929 0	1129 4	1007 21	4060 7	9733 4	4119 4	6366 1	4805 2	3985 4
ASSAM	9439 92	7681 40	5061 80	2143 8	7127 87	5033 46	6095 01	6006 63	3171 82	4504 31	2714 89	4234 31
BIHAR	8245 22	1144 207	8640 18	7313 59	1003 820	1783 198	1052 622	2144 286	5315 45	1059 316	3878 61	6479 87
CHHATTISGARH	1061 618	1327 483	1067 196	1394 939	1202 083	2161 363	1061 768	1668 235	2527 99	2574 06	1398 73	2168 65
GOA	193	490	27	390	49	795	112	680	17	260	35	269
GUJARAT	2101 11	1913 71	2217 26	7522 4	3455 92	6203 74	2936 91	6434 57	1150 40	1914 10	6464 8	1096 93
HARYANA	6733 0	8926 4	1639 3	3485 5	2481 8	1723 78	7370 4	1814 02	6942 4	1450 78	6832 4	1146 52
HIMACHAL PRADESH	1729 07	2048 91	1438 55	3057 0	1386 62	1731 04	1633 31	2583 99	1355 93	2545 68	1148 63	2061 53
JAMMU AND KASHMIR	2554 91	2802 43	5861 2	1791 8	5766 1	9119 3	3688 6	1342 52	4064 8	1558 20	2823 1	8537 3
JHARKHAND	5225 08	3870 11	5123 87	2156 31	4837 03	5993 85	4706 49	8949 75	4206 96	7533 34	4076 58	4771 05
KARNATAKA	5977 85	6412 10	6031 78	3749 89	7973 97	1113 733	7816 48	1316 668	7664 78	1071 101	5084 00	7061 39
KERALA	8845 75	7348 31	2348 29	4426 1	5047 24	5232 71	6210 16	8723 78	7276 38	8275 69	7342 38	6952 74
MADHYA PRADESH	1080 521	9615 26	1114 152	6371 39	1293 713	2183 494	1350 445	2457 424	9103 76	1839 649	6717 31	1484 270
MAHARASHTRA	5785 24	4050 70	4141 82	1987 01	5457 47	6896 37	5319 60	5525 74	2639 40	3020 64	1941 76	2035 50
MANIPUR	3813 98	4256 50	2214 5	9525 7416	1119 57	5139 1	1390 59	8144 2	2407 38	2785 45	2478 52	
MEGHALAYA	1945 62	2138 52	3310 0	2233 3	4345 5	1043 96	6749 2	2030 91	1261 86	2020 24	1653 41	2025 76
MIZORAM	1505 66	1749 58	1787 99	1967 95	1837 64	1973 82	1905 71	1984 46	1733 54	1985 46	1930 20	1990 86
NAGALAND	1883 53	1673 43	2587 8	3934 9	6822 5	3574 66	8596 6	3135 39	3013 1	2571 19	4205 8	1894 38
ODISHA	6524 72	7867 86	3823 81	4599 15	5550 40	1167 766	5174 23	1488 655	3688 56	1002 470	3573 88	9175 03
PUNJAB	2758 26	2344 50	1442 29	2866 5	2164 48	2413 64	2576 20	3076 32	2550 20	3658 53	2336 38	3899 76
RAJASTHAN	2717 074	1805 726	2406 682	7205 03	2901 970	3678 206	2996 724	4934 862	1719 921	3471 607	9756 18	1902 362
SIKKIM	2136 0	1756 5	7834	4761	1429 8	1396 7	1324 8	4040 3	1872 3	3101 1	2025 6	2277 4
TAMIL NADU	2933 114	2503 215	2488 706	3052 65	2947 786	2445 866	3103 882	3885 891	3157 997	4115 949	3287 293	3867 215

TELANGANA	1184 301	4002 61	1492 391	1579 309	1825 225	2531 871	1278 217	1946 282	4923 93	8166 63	3592 82	4089 99
TRIPURA	1074 38	2268 20	7474	7978 7	2753 88	4016 97	4235 48	3614 50	3600 20	3689 59	2951 33	3483 04
UTTAR PRADESH	1131 458	1538 672	8825 79	8842 30	1134 187	4732 685	1896 703	5391 112	1616 746	3109 657	1396 330	1940 456
UTTARAKHAN D	1460 72	2126 21	1077 29	6464 1	8618 8	1738 40	7162 1	2062 41	7918 0	2236 86	9231 4	1835 50
ANDAMAN AND NICOBAR	2259	1473	799	616	1343	1965	1384	2554	1497	2333	1344	503
DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
LAKSHADWEE P	44	49	5	4	2	31	0	17	5	12	22	6
PUDUCHERRY	9358	1104 0	1438	1140 0	4435	2563 1	1321 2	3274 1	2155 3	2827 6	1931 8	2128 3
WEST BENGAL	2396 359	2088 149	5527 58	7112 12	7938 95	2534 220	9032 19	3732 063	5012 73	3111 222	3944 53	1807 949
Total	2237 6700	2065 1385	1703 5399	1106 5250	2125 0800	3305 0495	2163 4481	3893 7281	1504 5827	2755 9771	1234 4609	1908 5100

Annexure-III (b)

State/ UT wise PD Generated:

Month	Person-days Generated											
	March		April		May		June		July		August	
	2019	2020	2019	2020	2019	2020	2019	2020	2019	2020	2019	2020
ANDHRA PRADESH	4196 649	4267 464	3577 5961	2459 7584	5709 5034	6519 1562	3532 6498	7719 6201	1234 4606	2765 9459	5030 578	9001 615
ARUNACHAL PRADESH	3555 8	3359 0	5555 1	6227 96	1704 63	1724 999	6465 94	1479 283	5603 22	1002 783	8158 46	6336 51
ASSAM	1253 703	1020 415	6063 923	1404 17	9732 665	5588 720	7583 927	7477 251	3562 177	5471 265	3480 628	4869 865
BIHAR	9055 79	1244 484	1587 4335	1231 3581	1879 7958	3336 0753	1756 6328	3731 6359	8257 029	1787 8835	6343 976	1000 5304
CHHATTISGA RH	1769 202	2299 100	2136 6724	1929 9275	2437 1072	4645 1987	1655 7929	2452 2857	3362 163	2828 142	1741 290	2643 951
GOA	195	504	173	2229	326	8606	848	6365	181	2465	300	1954
GUJARAT	3145 29	2712 89	4441 047	8987 85	7591 299	1324 7548	5059 141	1278 5833	1892 128	3156 932	9219 64	1613 546
HARYANA	8863 4	1173 00	2475 52	3059 81	3223 26	1946 208	9446 65	2436 092	9050 46	1924 579	8466 00	1339 191
HIMACHAL PRADESH	2044 48	2500 04	2235 617	4159 37	2280 709	2873 475	2731 787	4672 252	2175 017	4524 424	1816 204	3336 200
JAMMU AND KASHMIR	3701 36	4029 76	1338 304	2248 00	1263 956	1741 683	6702 37	2618 526	6691 08	3324 674	4579 49	1459 684
JHARKHAND	6308 19	4559 47	8435 892	2416 357	7754 572	9170 071	6920 494	1403 1902	5600 297	9467 334	5127 983	5750 623
KARNATAKA	1017 286	1063 909	1131 4987	6072 862	1599 0451	2091 2315	1426 2958	2439 5215	1418 2602	1903 7682	9158 433	1152 4910
KERALA	9750 00	8025 77	2175 356	2657 18	5398 137	4809 655	6099 770	1033 0244	7958 184	9218 335	6998 946	6301 318
MADHYA PRADESH	1626 799	1477 313	2167 2884	6854 060	2462 4189	4387 9514	2413 2075	4869 2584	1411 0740	3356 0507	1070 4459	2463 8856
MAHARASHT RA	1051 928	7131 64	7140 662	2684 363	1005 7059	1206 2364	9101 169	8449 320	3883 572	4725 350	2872 610	2901 213
MANIPUR	3960 69	4416 09	1955 23	7685 6	6620 1	1226 700	5279 40	1667 853	7661 51	3508 495	3335 062	3361 965
MEGHALAYA	2479 17	2756 41	5073 80	2572 66	6611 37	1531 591	1178 645	3692 589	2164 626	3471 682	2844 318	3393 582
MIZORAM	1505 65	1749 58	2124 668	9839 04	2540 347	2765 387	2194 304	2676 964	1057 427	2780 287	1599 012	2475 320
NAGALAND	1891 75	1683 10	1354 15	1097 74	4934 38	3775 188	6946 99	2647 502	2966 99	2248 649	3617 60	1515 614
ODISHA	9396 68	1189 345	5881 648	6649 050	9377 628	2251 5879	7326 649	2805 6487	5428 973	1742 0970	5510 238	1534 5407
PUNJAB	3242 12	2741 08	1575 900	2660 86	2187 111	2172 956	2718 096	3046 370	2740 310	4423 694	2394 481	4512 841
RAJASTHAN	3454 120	2206 059	4658 5143	9307 474	6080 2601	6861 2549	5757 6299	3140 8	2865 9766	6182 0884	1504 9958	2896 7912
SIKKIM	2277 1	1853 7	1112 78	4878 1	2479 29	2064 84	2250 87	6677 80	2940 98	5002 65	2724 02	3399 83
TAMIL NADU	3159	2686	2191	1418	3256	1866	3052	3759	3050	4270	3067	3266

	099	979	0137	434	8090	4902	1979	9168	1832	2140	1409	5145
TELANGANA	1906 140	6368 21	2736 7467	2202 5018	3782 9696	5991 4879	1671 6488	2648 5152	4770 952	7529 965	3273 994	3386 072
TRIPURA	1293 05	2665 54	6379 1	5728 69	2679 949	4468 674	5611 489	4299 318	4489 669	4569 471	3632 861	4410 509
UTTAR PRADESH	1291 100	1740 204	1567 0838	9094 100	1749 4807	7223 6822	3015 6461	8300 1821	2288 2463	4129 8715	1884 2663	2346 2775
UTTARAKHA ND	1701 12	2535 81	1865 708	8434 22	1415 154	2562 751	1140 317	3135 694	1246 588	3393 266	1437 627	2614 802
ANDAMAN AND NICOBAR	2557	1709	6444	4941	2009 3	2414 7	1511 4	2965 5	1745 1	2681 2	1187 2	3858
DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0
LAKSHADWE EP	44	51	60	56	28	434	0	358	130	155	464	75
PUDUCHERR Y	1034 2	1187 3	6640	5690 5	2806 0	1624 83	9137 8	2899 96	1666 69	2036 98	1434 35	1508 52
WEST BENGAL	1751 0902 7	3013 5361	1179 3395	1247 8944	1565 3415	4488 2411	1712 9200	6607 0561	9227 815	5194 8471	7353 440	2634 7549
Total	2019 4268 8	5490 1736	4040 3	1413 0862 5	3695 1590 0	5686 9369 7	3214 2856 5	6407 0896 0	1941 7479 1	3916 3038 5	1530 5276 2	2389 7614 2

Annexure-IV referred in reply to part (e) of Lok Sabha Unstarred Question No.239 dated 15.09.2020

State wise wage rates as per Gazette Notification 2020

S. No.	Name of the State	2020-21
1	ANDHRA PRADESH	237
2	ARUNACHAL PRADESH	205
3	ASSAM	213
4	BIHAR	194
5	CHHATTISGARH	190
6	GUJARAT	224
7	HARYANA	309
8	HIMACHAL PRADESH - NON SCHEDULED AREA	198
8a	HIMACHAL PRADESH - SCHEDULED AREA	248
9	JAMMU & KASHMIR	204
10	Ladakh	204
11	JHARKHAND	194
12	KARNATAKA	275
13	KERALA	291
14	MADHYA PRADESH	190
15	MAHARASHTRA	238
16	MANIPUR	238
17	MEGHALAYA	203
18	MIZORAM	225
19	NAGALAND	205
20	ODISHA	207
21	PUNJAB	263
22	RAJASTHAN	220
23	SIKKIM	205
23a	SIKKIM(3 Gram Panchayat namely Gnathang, Lachung, Lachen)	308
24	TAMIL NADU	256
25	TRIPURA	205
26	UTTAR PRADESH	201
27	UTTARAKHAND	201
28	WEST BENGAL	204
29	GOA	280
30a	ANDAMAN	267
30b	NICOBAR	282
31	D&N HAVELI	258
32	Daman & DIU	227
33	LAKSHADWEEP	266
34	PUDUCHERRY	256
35	TELANGANA	237